

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION No. 186 of 2024.**

**IN THE MATTER OF:**

Free Press Journal News Item dated 17/01/2024 :

**Titled** "Sanjay Gandhi National Park faces threat as BMC plans to divert forest land for Bridge reconstruction."

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**AFFIDAVIT ON BEHALF OF RESPONDENT NO. 1**

PAPERBOOK

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**ADVOCATE FOR RESPONDENT NO. 1**

**ABHIKALP PRATAP SINGH**



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THROUGH

*AP Singh***ABHIKALP PRATAP SINGH**

Advocate for Respondent No. 1

62, Ground Floor, Todarmal Road,

Bengali Market, Mandi House, Delhi – 110001

M-9999-770795, Email: abhikalp@outlook.com

Dated: 11.04.2025

Place: New Delhi.



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PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION No. 186 of 2024.**

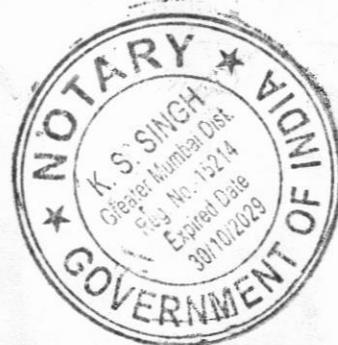
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**AFFIDAVIT ON BEHALF OF RESPONDENT NO. 1**

1. I, Uttam Vishwanath Shrote, aged about 57 years, working as Chief Engineer (Bridges) (I/c), having office at Zero Floor, BMC Engineering Hub Building, Dr. E. Moses Road, Worli, Mumbai - 400 018 authorised representative of the Respondent 1, do hereby solemnly affirm and state as under:-
2. It is submitted that in the captioned Original Application, the issue raised is about diversion of portion of the land of Sanjay Gandhi National Park for construction of a bridge and apprehension expressed about depletion of forest due to developmental and infrastructural projects.
3. It is being humbly submitted that the Hon'ble Tribunal by its order dated 26/03/2025 directed Respondent No. 1 to put forth all the study reports regarding wildlife and environmental aspects along with all the requisite permissions and compliances.



4. It is being respectfully submitted that one of the twin tunnel projects ie, Construction of Twin Tunnel Underground Road linking Thane to Borivali, is being executed by the agency - Mumbai Metropolitan Regional Development Authority, MMRDA, Mumbai.
5. Therefore, it is being respectfully submitted that MMRDA, being the principal party responsible for executing the aforementioned project be made a party to the captioned Original Application No. 186 of 2024.
6. In view of the aforesaid, it is respectfully prayed that this Hon'ble Tribunal be pleased to implead MMRDA as a party to the captioned Original Application No. 186 of 2024.

Solemnly affirmed at - Greater Mumbai

This 8 day of April, 2025

*AP Singh*

**ABHIKALP PRATAP SINGH**

Advocate for Respondent No. 1



**NOTED & REGISTERED**

Sr No. 2804 P No. 124  
Notary Register 76 Date 08/04/2025

*[Signature]*  
**DEPONENT** *8/4/25*  
*Ch E (Bridges)*  
**Chief Engineer (Bridges)**  
*(S/C)*

**BEFORE ME**  
*[Signature]*  
**K S SINGH**  
 NOTARY  
 Government of India  
 Greater Mumbai Dist

*08/04/2025*

